

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 524

TO BE ANSWERED ON 19th December, 2017

Price Fixation by NPPA

524. SHRI Y.S. AVINASH REDDY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that the National Pharmaceutical Pricing Authority (NPPA) is making inordinate delay in fixing the prices of new drugs;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures being taken by the Government to expedite the pricing of new drugs which is holding up flow of drugs in the market?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a) to (c): No Madam, there is no such inordinate delay in fixing the prices of new drugs. Under the provisions of Drugs (Prices Control) Order (DPCO), all drug manufacturers are under obligation to issue a price list to distributors, State Drug Controllers and the Government. The new drug applications of only those manufacturers/marketers were put on hold who had either not submitted the complete information for Integrated Pharmaceutical Database Management System (IPDMS) or had prima facie launched new drugs without prior price approvals. Other pending cases have been because of non-submission of necessary data by the industry. The Government regularly monitors the number of manufacturers in the market for various formulations and that there is sufficient flow of medicines in the market. The Government also checks whether such manufacturers continue the production of concerned scheduled formulations.
